

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 280**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

MODERNISATION OF POLICE FORCE

280. PROF. RICHARD HAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Naxal affected States/Districts in the country;**
- (b) the action taken by the Government for strengthening police infrastructure under modernisation of State Police Force Scheme so far;**
- (c) the details of the funds sanctioned, allocated and utilised under this scheme so far;**
- (d) the details of the target set and achievement like construction of new Police Stations, Police outposts and fortification of police stations/outposts made under this scheme so far, State/UT-wise; and**
- (e) whether the Government has received any complaint regarding the misuse of the fund, if so, the details thereof and the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) At present, 106 districts in 10 Left Wing Extremism (LWE) affected States are covered under the Security Related Expenditure (SRE) scheme for the purpose of reimbursement of expenditure incurred by State Government on counter-LWE operations.**

(b)&(c): Under the Modernization of State Police Forces (MPF)Scheme, assistance is provided to the State Governments in the form of grants-in-aid towards purchase of vehicles, security/surveillance/communication equipments, modern weaponry, forensic equipments etc. The details of funds sanctioned, allocated and utilised under this scheme during the last five years and the current year, are as below:

<i>Year</i>	<i>Allocation</i>			<i>Released</i>	<i>Utilized by states</i>
	<i>Plan</i>	<i>Non-Plan</i>	<i>Total</i>		
2012-13	0.00	300.00	300.00	300.00	274.85
2013-14	1097.00	245.62	1341.62	1338.35	1092.85
2014-15	860.00	537.50	1397.50	1397.22	1092.45
2015-16	NIL	595.00	595.00	595	326.59
2016-17	NIL	595.00	595.00	594.02	UCs not due
2017-18	NIL	769.00	0.00	0.00	

(d) Each State formulates its Annual Action Plan as per its strategic priorities and requirements with state specific outcomes. Since 2000-01 to 2014-15, against a total amount of Rs. 15,147.04 crore released, the States have utilized Rs. 14,458.12 crore as on date, which is 95.45% utilization of funds released upto 2014-15. The States have undertaken various activities such as improved housing facilities for police personnel, construction of modern police buildings, acquisition of improved and advanced weaponry to maintain internal security, enhanced training facilities with latest training gadgets, improved communication network and computerization of police offices to increase their

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operational efficiency, investigation skills and improved service delivery.

(e) As and when Government of India receives any complaint regarding any irregularity in utilization of funds released under the MPF Scheme, the concerned State Government is requested to conduct an enquiry into the matter, to take suitable action and furnish a report to Government of India for further necessary action as required. A complaint regarding alleged irregularity in purchase of DMR wireless sets was received in this Ministry in November, 2015. The State Government of Manipur was requested to conduct an investigation in this matter, take appropriate strict action and furnish a report to this Ministry. The State Government of Manipur has conveyed in January 2017 that the Public Accounts Committee of the State Legislative Assembly, after thorough examination, decided to close the case.
